

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

IB-1721/PB/2019

IA/4330/2023, IA/1305/2022, IA/429/2022, IA/4723/2022, IA/4393/2022,
IA/1526/2023, IA/1230/2023

IN THE MATTER OF:

Mr. EN Sakthidharan Menon

....Applicant

Vs.

Tecpro Infra-Projects Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Puneet Rai, Sr. St. Counsel with Mr. Nikhil Jain,
Adv. in IA/1230/2023
For the Respondent : Mr. Rishi Dewan, Ms. Kapila Dewan, Advs.For R6 &
R 7 in IA/1526/2023
Mr. Raj Carolin, Adv. in IA/4723/2022
For the Liquidator : Ms. Bhavana Duhoon, Mr. Anshul Syal, Advs.

ORDER

Due to paucity of time, the matter is listed on **19.10.2023.**

**S/d-
(Court Officer)**